

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

C.P. (IB)/850(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Madhavi Suhas Doshi

SECTION: 94(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. M S Khadilkar, Ld. Counsel for the Petitioner present through VC.
Mr. Aditya Mishra, Ld. Counsel for the Resolution Professional present through VC.
2. Due to technical glitch in the computer system of the Petitioner the Bench is unable to hear the matter.
3. List this matter for further consideration on **10.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)